

Sl. No. 6

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/21/10/AMR/2023		10 of IBC	Kumar Hospital Private Limited

ORDER

Present: None for the Corporate Applicant.

Mr. Y.Suryanarayana, Ld. Counsel for FC.

CP(IB)/21/10/AMR/2023 is dismissed for non-prosecution.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)